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Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD**

Original Application No.912 of 2006

Allahabad, this the 12<sup>th</sup> day of May, 2009.

Hon'ble Mr. A.K. Gaur, Member-J  
Hon'ble Mr. S.N. Shukla, Member-A

Mul Chand, S/o Late Lam Bali, V/o Araji No.1451, Hanumant Nagar, District Kanpur Nagar, working in Office of S.H.O., Air Force Hospital, Cant, Kanpur City.

..Applicant.

By Advocate : Shri B.N. Chaturvedi  
Smt. C.K. Chaturvedi

**Versus**



1. Union of India, through the Secretary, Ministry of Defence, South Block, New Delhi.
2. Air Head Quarters, A.M.L./D.D.P.C.-4, Vayu Bhawan, New Delhi.
3. The A.C. in C. Head Quarter Maintenance Corp. I.A.F. Vayu Sena Nagar Kanpur 44007.
4. Commandant, 7, Air Force Hospital Cantorment, Kanpur.

...Respondents

By Advocate : Shri R.K. Srivastava

**Alongwith Original Application No.451 of 2006**

Prem Narayan S/o Late Ram Prasad, V/o Ganga Ganj, Post Ruma District-Kanpur, working in office S.H.O. Air Force Hospital Cant, Kanpur City.

..Applicant.

(By Advocate : Shri B.N. Chaturvedi  
Smt. C.K. Chaturvedi

**Versus**

1. Union of India, through the Secretary, Ministry of Defence, South Block, New Delhi.
2. Air Head Quarters, A.M.L./D.D.P.C.-4, Vayu Bhawan, New Delhi.

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3. The A.C. in C. Head Quarter Maintenance Corp. I.A.F. Vayu Sena Nagar Kanpur 44007.
4. Commandant, 7, Air Force Hospital Cantorment, Kanpur.

...Respondents

By Advocate : Shri S.C. Mishra

Alongwith Original Application No.879 of 2006.

Rajash Kumar Srivastava, S/o Munna Lal Kushwaha, V/o 115/158 Maswanpur Ganj Post, Rawatpur, District Kanpur Nagar, working in Office S.H.O. Air Force Hospital, Cant, Kanpur City.

...Applicant.

By Advocate: Shri B.N. Chaturvedi  
Smt. C.K. Chaturvedi

Versus



1. Union of India, through the Secretary, Ministry of Defiance, South Block, New Delhi.
2. Air Head Quarters, A.M.L./D.D.P.C.-4, Vayu Bhawan, New Delhi.
3. The A.C. in C. Head Quarter Maintenance Corp. I.A.F. Vayu Sena Nagar Kanpur 44007.
4. Commandant, 7, Air Force Hospital Cantorment, Kanpur.

...Respondents.

By Advocate : Shri S.C. Mishra

Alongwith Original Application No.915 of 2006

Hari Shankar Misra, S/o Dal Bahadur Misra, R/o 4/274 Gausala, Post Nababganj Thana Kohana District-Kanpur Nagar, Working in Office S.H.O. Air Force Hospital Cant, Kanpur City.

...Applicant.

By Advocate : Shri B.N. Chaturvedi  
Smt. C.K. Chaturvedi

Versus

1. Union of India, through the Secretary, Ministry of Defiance, South Block, New Delhi.
2. Air Head Quarters, A.M.L./D.D.P.C.-4, Vayu Bhawan, New Delhi.
3. The A.C. in C. Head Quarter Maintenance Corp. I.A.F. Vayu Sena Nagar Kanpur 44007.

4. Commandant, 7, Air Force Hospital  
Cantorment, Kanpur.

...Respondents

By Adovate : Shri R. K. Srivastava.

O R D E R

By Hon'ble Mr. A.K. Gaur, Member-J :

Shri B.N. Chaturvedi, learned counsel for the applicant stated that the grievances of the applicant have already been redressed by the respondents.

2. In view of the statement of the fact, the OA is rendered infructuous. Accordingly, the OA is dismissed as infructuous.

**CERTIFIED TRUE COPY**

Dated.....25-5-09.....

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अनुभाग अधिकारी

संविधान २१

कानूनी विभाग ११  
Central Administrative Tribunal  
Allahabad Bench Allahabad

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